श्री मनसुख मांडविया: DPCO, 2013 के अनुसार, essential medicines की definition यह है कि हेल्थ मिनिस्ट्री essential medicines डिसाइड करती है। हेल्थ मिनिस्ट्री जो essential medicines decide करेगी, उनका price cap करना हमारी जिम्मेवारी है और उसकी प्राइस की सीलिंग हम फिक्स करते हैं। जब हम प्राइस फिक्स करते हैं, तो हम यह ध्यान रखते हैं कि ऐसी कोई भी medicine, जो essential declare हुई है, उसका मार्केट में शेयर one percent से ज्यादा हो और तब हम ऐसी medicine का data collect करते हैं और फिर उस database के आधार पर जो average price निकलता है, वह प्राइस हम फिक्स कर देते हैं। Essential medicine declare करने की जिम्मेवारी हेल्थ मिनिस्ट्री की होती है और उसे वह डिसाइड करती है।

Unmanned railway level crossings

*248. SHRI P. BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any action has been taken by Railways for eliminating unmanned railway level crossings across the country during the last four years;

(b) if so, the details thereof and if not, the reasons therefor; and

(c) the number of accidents which occurred at unmanned railway level crossings during the last five years, State-wise?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) to (c) Yes, Sir. Railways have taken action for eliminating unmanned level crossings (UMLCs) from Broad Gauge (BG) track across the country in last four years.

As per Section 131 of Motor Vehicle Act and Section 161 of Indian Railways Act, the onus for safe movement over UMLC has been put entirely on the road users, for which very stringent provisions have been enunciated in both the Acts. However, in view of the possible loss of human life at UMLCs, Railways have taken proactive measures to eliminate them through closure/merger/grade-separator/manning.

State-wise data of accidents are not being maintained. However, there is decreasing trend of accidents at UMLCs in past years, the details of which are as under:-

2013-14	2014-15	2015-16	2016-17	2017-18	2018-19	
					(upto Dec., 18)	
49	52	30	20	10	3	

Oral Answers

The progress achieved in elimination of UMLCs on BG in last few years are as under:-

	2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
						(upto
						Dec., 18)
No. of UMLCs eliminated	1102	1148	1253	1503	1565	3451

In next few weeks, Indian Railways will be free from UMLCs on BG.

*249. [The questioner was absent.]

Hacking of data

*249. SHRI RIPUN BORA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether hacking of data and illegal money transfers have grown in the last three years in the country;

(b) if so, the breach of data and money siphoned off from different banks through stolen data reported since 2014; and

(c) the initiatives taken by Government for ensuring high security system thereof?

THE MINISTER OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI RAVI SHANKAR PRASAD): (a) to (c) A Statement is laid on the Table of the House.

Statement

(a) and (b) As per information provided by Reserve Bank of India (RBI), a total of 1191, 1372, 2059 and 921 cases of frauds involving ATM/Debit Cards, Credit Cards and Internet Banking Frauds (amount involved ₹ 1 lakh and above) were reported during the years 2015-16, 2016-17, 2017-18 and 2018-19 (Upto 30 Sept., 2018) respectively. The amount involved for frauds of ₹ 1 lakh and above during the years 2015-16, 2016-17, 2017-18 and 2018-19 (Upto 30 Sept., 2018) are ₹ 40.2 crore, ₹ 42.29 crore, ₹ 109.56 crore and ₹ 40.34 crore respectively.

(c) In tune with the dynamic nature of Information Technology and emerging cyber threats, continuous efforts are required to be made by owners and users to protect networks and data by way of deploying appropriate security controls.

Government has taken several measures to enhance the cyber security of digital payment systems. These, *inter alia*, include:-